

STATEMENTS OF ESTIMATES COMMITTEE

SHRI S.B.P. PATTABHI RAMA RAO (Rajahmundry) : I beg to lay on the Table Hindi and English versions of the following statements:—

- (1) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Thirty-ninth Action Taken Report of Estimates Committee (Sixth Lok Sabha) on Ministry of Railways—Loss and Damage claims on Indian Railways.
- (2) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Fortieth Action Taken Report of Estimates Committee (Sixth Lok Sabha) on Ministry of Education and Culture—Higher Technical Education.

STATEMENT OF RAILWAY CONVENTION COMMITTEE

SHRI D.L. BAIJHA (Araria) : I beg to lay on the Table Hindi and English versions of the statement showing action taken by the Government on the recommendations contained in Chapter I and final reply in respect of Chapter V of the Third Report of the Railway Convention Committee (1977) on Action Taken by Government on the recommendations contained in the Ninth Report of Railway Convention Committee (1973) on 'Social Burdens on Indian Railways'.

COMMITTEE ON PUBLIC UNDERTAKINGS

FOURTH REPORT

SHRI BANSI LAL (Bhiwani) : I beg to present the Fourth Report

(Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Fifty-fourth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Andaman and Nicobar Islands Forest and Plantation Development Corporation (Ministry of Agriculture—Department of Agriculture and Cooperation).

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SECOND REPORT

SHRI R.R. BHOLE (Bombay South Central) : I beg to present the Second Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes Action Taken by Government on the recommendations contained in the Thirty-seventh Report of the Committee on the Ministry of Railways (Railway Board) Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Northeast Frontier Railway and Award of Petty Contracts to Scheduled Castes and Scheduled Tribes.

11.29 h-c.

MATTERS UNDER RULE 377

(i) PROBLEMS OF RE-ROLLERS OF STEEL

SHRI KRISHNA CHANDRA HALDER (Durgapur) : I should like to draw the attention of the Government to the plight of re-rollers of Andhra and other parts of the country who are suffering for want of re-rollable material to sustain their productive efforts due to defective steel distribution policy enunciated by Government of India in June, 1980 according to which entitlement of re-rollers is assessed on the basis of merely capacity for production instead of taking into account the actual production. As a result of this

[Shri Krishna Chandra Halder]

defective policy some big re-rollers in the country have been able to obtain exaggerated capacity certificates several times larger than the actual production, thus depriving the genuine and actual users of the re-rollable materials—the small scale rollers—of their due rights and entitlements. In this connection, I would like to inform the government that a technical committee was appointed by the Government of India in 1978 to make overall study of the problems of re-rolling industry in the country in order to revamp, rehabilitate and rationalise this industry. I understand that the said Committee had submitted its report some 7 months ago, but it appears the said report has been shelved by the bureaucracy and the vested interests.

I urge upon the Minister to lay the report of the Technical Committee in the House and take urgent steps to implement the recommendations of the Committee in order to save the small scale rollers from being ruined.

(ii) CHEMICAL FERTILIZER FACTORY AT PHULPUR IN U.P.

श्री बी० डी० सिंह : (फूलपुर) : अध्यक्ष महोदय, मैं माननीय पेट्रोलियम मंत्री जी का ध्यान उत्तर प्रदेश के जनपद इलाहाबाद के अन्तर्गत फूलपुर स्थित रासायनिक खाद के कारखाने की ओर आकर्षित करना चाहता हूँ। यह कारखाना इंडियन फार्मास्यूटिकल्स लिमिटेड द्वारा स्थापित किया गया है। इस कारखाने का निर्माण-व्यय 190 करोड़ रुपये है। इसके निर्माण हेतु आवश्यक मशीनरी आयात करने के लिए वर्ल्ड बैंक ने सौ करोड़ रुपये का ऋण दिया है। इसमें 5 लाख टन यूरिया प्रति-वर्ष उत्पाद की जायेगी। इस प्रकार यह एक विशाल एवं बहुत ही महत्वपूर्ण रासायनिक खाद का कारखाना है।

इस कारखाने का निर्माण-कार्य 1976 में प्रारम्भ हो गया था और सितम्बर-

अक्टूबर, 1979 में इसमें उत्पादन-कार्य शुरू हो जाना चाहिए था। खेद का विषय है कि इसके उत्पादन-कार्य में एक वर्ष से अधिक समय का विलम्ब होने जा रहा है, परन्तु उत्पादन प्रारम्भ होने के आसार नजर नहीं आ रहे हैं। पहले घोषणा की गई कि कारखाना मई, 1980 में प्रारम्भ हो जायेगा। फिर कहा गया कि जुलाई-अगस्त, 1980 में उत्पादन प्रारम्भ हो जायेगा। परन्तु अभी तक सभी कुछ अनुमान पर ही चल रहा है। विदित हुआ है कि गत जुलाई के प्रथम सप्ताह में परीक्षण के आधार पर कारखाने को चालू किया गया था, परन्तु किमी हिस्से में आग लग जाने के कारण उसे बन्द कर देना पड़ा। परीक्षण में ही कुछ आवश्यक उपकरण जल जाने से कई लाख रुपये का नुकसान हो गया है।

खाद के कारखाने में उत्पादन-कार्य प्रारम्भ होने से प्रति दिन लाखों रुपये का सीधा नुकसान हो रहा है। इतनी बड़ी पूजी लगा कर हजारों कर्मचारी कार्यरत हैं, परन्तु उत्पादन शून्य है। देश में वैसे भी रासायनिक खादों का अभाव है। इस वर्ष विदेशों से लगभग 2.3 मिलियन टन यूरिया का आयात करना पड़ेगा। माननीय उर्वरक मंत्री जी इस ओर पूरा प्रयास करें और कारखाने को चालू करने के लिए आवश्यक इनपुट फ़ैक्टर्स की व्यवस्था शीघ्रान्वेषित करायें।

उर्वरक कारखाने के निर्माण हेतु वहाँ के किसानों की जमीन का अधिग्रहण किया गया था और उन्हें आश्वासन दिया गया कि भूमि देने वाले किसानों को कारखाने में काम दिया जायेगा, परन्तु अनेकों किसान छधर-उधर भटक रहे हैं। यह सरकार का उत्तरदायित्व है कि जिन किसानों की रोजी-रोटी का साधन छीन लिया गया है, उनके परिवार के लोगों को जीवन-यापन की सुविधा आवश्यक प्रदान करे। माननीय मंत्री जी इसकी